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Title : Need for appropriate measures for the relief and rehabilitation of riot victims of 2002 in Gujarat.

SHRI MADHUSUDAN MISTRY (SABARKANTHA): Mr. Chairman, Sir, I want to draw the attention of this House to the very serious plight and pathetic condition of all the riot victims of 2002 in Gujarat. It is a fact that the Government in power in Gujarat has not given a single acre of land to thousands of these families. They are languishing in pathetic conditions in the State Capital as well as in the constituency of Shri L.K. Advani. I mean in his own constituency, in Panchmal, in Godhra and in my own constituency, people have not given even a single acre of land nor are they properly rehabilitated. It is so despite the fact that the Union Government has provided Rs. 150 crore.

We do not know how the money is being spent. I would request the Minister of Parliamentary Minister as well as the Home Minister to ask for a status report from the Government of Gujarat.

Hon. Members on the other side were making a hue and cry on the other day over the Nanawati Commission Report, which is about the 1984 riot victims of Delhi. I sympathise with them. I would also request them to please say something about the riot victims of Gujarat as well as about their relief and rehabilitation, be it Hindu or Muslim. It is a fact that they are not rehabilitated. There has been a very least effort taken by the Government of Gujarat despite the fact that the Union Government has provided Rs. 150 crore.

I would request the Home Ministry to get the status report from the Government of Gujarat as to what exactly it has done to provide relief and rehabilitation to the riot victims of the State. It should take up this matter very urgently. Not only that, many of the families have not received any relief so far.

I would request the Minister of Parliamentary Affairs that he should take up the matter with the Ministry of Home Affairs and this House should be apprised as to how the Government of Gujarat has spent this money of Rs. 150 crore and that how it has provided relief and rehabilitation to all the riot victims in Gujarat.